

**Central Administrative Tribunal
Madras Bench**

CP 310/00056/2019 in OA 310/01087/2014

Dated Wednesday the 6th day of November Two Thousand Nineteen

P R E S E N T

**Hon'ble Mr. P. Madhavan, Member(J)
&
Hon'ble Mr. T. Jacob, Member(A)**

P.Krishnamurthi,
S/o. Periyannan,
Rtd. APM, Bhavani HO,
Venkadaan Illam,
Pachakkadu, Sankari Drug 637301.

....Applicant

By Advocate **M/s. Raj & Raj Associates**

Vs

1. Mr. M. Sampath,
The Chief Post Master General,
Tamil Nadu Circle, Chennai 600002.

2. Smt. Shuti Burman,
The Post Master General,
Western Region,
Coimbatore 641002.

3. Mr. Surekh Reghunathan,
The Senior Superintendent of Post Offices,
Erode Division,
Erode 638001.

....Respondents

By Advocate **Mr. Su. Srinivasan**

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

This contempt petition has been filed alleging wilful disobedience of the order of this Tribunal dated 02.08.2018 in OA 1087/2014.

2. When the matter is taken up for hearing today, the learned counsel for the respondents submit that the Hon'ble High Court of Madras in WP 31098/2019 has granted interim stay of the order of this Tribunal in OA 1087/2014 dated 02.08.2018 on 05.11.2019.

3. Considering the submission made by learned counsel for respondents, we are not inclined to proceed with the contempt application against the respondents. The contempt proceedings are accordingly dropped. CA is closed. Notices discharged.

(T. Jacob)
Member (A)

06.11.2019

(P. Madhavan)
Member(J)

AS